



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ६, अंक १४(५)]

गुरूवार, मार्च १२, २०२०/फाल्गुन २२, शके १९४१

[पृष्ठे २४, किंमत : रुपये २७.००

असाधारण क्रमांक ३०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Second Excess Expenditure) Act, 2020 (Mah. Act No. IX of 2020), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,  
Secretary (Legislation) to Government,  
Law and Judiciary Department.

### MAHARASHTRA ACT No. IX OF 2020.

*(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 12th March 2020).*

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services and purposes during the financial year ended on the thirty-first day of March 2016, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services and purposes during the financial year ended on the thirty-first day of March 2016, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Second Excess Expenditure) Act, 2020. Short title.

Issue of Rs. 5,64,82,43,000 out of the Consolidated Fund of the State to meet certain excess expenditure for the Year 2015-2016.

**2.** From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of five hundred sixty four crores, eighty two lakhs forty three thousand rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2016, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

**3.** The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2016.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
<b>Revenue and Forests Department.</b>					
C-6	Relief on Account of Natural Calamities	2245,	2,25,27,97,000	...	2,25,27,97,000
			Total-Revenue and Forests Department.		
			2,25,27,97,000	...	2,25,27,97,000
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>					
D-1	Interest Payments	2049,	...	2,94,25,000	2,94,25,000
			Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		
			...	2,94,25,000	2,94,25,000
<b>Industries, Energy and Labour Department.</b>					
K-3	Stationary and Printing	2057, 2058,	...	2,02,000	2,02,000
			Total-Industries, Energy and Labour Department.		
			...	2,02,000	2,02,000
<b>Rural Development Department.</b>					
L-1	Interest Payments	2049,	...	94,41,78,000	94,41,78,000
			Total-Rural Development Department.		
			...	94,41,78,000	94,41,78,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>Planning Department.</b>					
O-15	District Plan-Mumbai City	2202, 2203, 2204, 2205, 2210, 2216, 2217, 2225, 2230, 2235, 2405, 2406, 2851, 3056, 3435, 3451, 3452,	General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Housing Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour and Employment Social Security and Welfare Fisheries Forestry and Wild Life Village and Small Industries Inland Water Transport Ecology and Environment Secretariat-Economic Services Tourism	12,68,87,000 ...	12,68,87,000
O-17	District Plan-Mumbai Suburban	2059, 2202, 2203, 2204, 2205, 2210, 2215, 2217,	Public Works General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development	1,30,41,000 ...	1,30,41,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-20	District Plan-Raigad		11,17,61,000	...	11,17,61,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-25	District Plan-Sindhudurg	2202, General Education	45,05,59,000	...	45,05,59,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2230,		Backward Classes and Minorities.			
2236,		Labour and Employment			
2401,		Nutrition			
2403,		Crop Husbandry			
2404,		Animal Husbandry			
2405,		Dairy Development			
2406,		Fisheries			
2515,		Forestry and Wild Life			
2702,		Other Rural Development Programmes			
2801,		Minor Irrigation			
2810,		Power			
2851,		New and Renewable Energy			
3054,		Village and Small Industries			
3451,		Roads and Bridges			
3452,		Secretariat-Economic Services			
3604,		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-28	District Plan-Satara		2,46,85,000	...	2,46,85,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2230,		Backward Classes and Minorities. Labour and Employment			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2236,	Nutrition				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-32	District Plan-Solapur		2,54,47,000	...	2,54,47,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-36	District Plan-Nashik		3,75,86,000	...	3,75,86,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2236,	Nutrition				
2401,	Crop Husbandry				

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-37	District Plan-Nashik		2,05,40,000	...	2,05,40,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-38	District Plan-Dhule		14,99,97,000	...	14,99,97,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-39	District Plan-Dhule		14,06,88,000	...	14,06,88,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			



No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-41	District Plan-Jalgaon	2059, Public Works	12,51,90,000	...	12,51,90,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar	2202, General Education	2,87,94,000	...	2,87,94,000
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2851, Village and Small Industries			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
O-43	District Plan-Ahmednagar	General Education	29,96,000	...	29,96,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Crop Husbandry			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			



No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-47	District Plan-Aurangabad				
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2202, General Education	5,43,68,000	...	5,43,68,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
Q-2	Other Administrative Services	2070, Other Administrative Services	3,37,000	...	3,37,000
		Total-Housing Department.	3,37,000	...	3,37,000
		<b>Environment Department.</b>			
U-1	Interest Payments	2049, Interest Payments	...	16,22,000	16,22,000
		Total-Environment Department.	...	16,22,000	16,22,000
		<b>Higher and Technical Education Department.</b>			
W-7	Technical Education.	2203, Technical Education.	3,01,70,000	...	3,01,70,000
		Total-Higher and Technical Education Department.	3,01,70,000	...	3,01,70,000
		Total-A-Expenditure on Revenue Account	3,90,91,19,000	97,54,27,000	4,88,45,46,000
		<b>B-EXPENDITURE ON CAPITAL ACCOUNT Revenue and Forests Department.</b>			
C-11	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	16,28,000	16,28,000
		Total-Revenue and Forests Department.	...	16,28,000	16,28,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Total
<b>Planning Department.</b>					
O-16	District Plan-Mumbai Suburban	4059, 4250, 4402, 4405, 4406, 4515, 4702, 5054, 6250, 6851,	Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries.	2,97,000 ...	2,97,000
O-18	District Plan-Thane	4059, 4210, 4250, 4402, 4403, 4405, 4406, 4515, 4711, 5054, 6250,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services	24,85,000 ...	24,85,000
O-23	District Plan-Ratnagiri	4059, 4216, 4250,	Capital Outlay on Public Works Capital Outlay on Housing Capital Outlay on Other Social Services	18,68,27,000 ...	18,68,27,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-27	District Plan-Pune	4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4702,	Capital Outlay on Minor Irrigation			
		4711,	Capital Outlay on Flood Control Projects			
		4851,	Capital Outlay on Village and Small Industries.			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		4059,	Capital Outlay on Public Works		1,20,63,000	1,20,63,000
		4216,	Capital Outlay on Housing		...	
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
4405,	Capital Outlay on Fisheries					
4406,	Capital Outlay on Forestry and Wild Life					
4515,	Capital Outlay on Other Rural Development Programmes.					
4851,	Capital Outlay on Village and Small Industries.					
5054,	Capital Outlay on Roads and Bridges					
6217,	Loans for Urban Development					
6250,	Loans for Other Social Services					
O-30	District Plan-Sangli	4210,	Capital Outlay on Medical and Public Health			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes.			
5054,	Capital Outlay on Roads and Bridges		5,89,20,000	5,89,20,000		



